

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
CP No. (IB)- 31/59/JPR/2024
Under Section 59 of IBC, 2016

In the matter of:

**Sarishya Texfab Pvt. Ltd. through Mahendra Prakash Khandelwal,
Liquidator** **...Applicant**

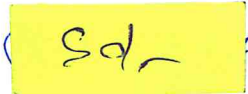
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

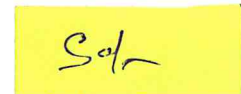
For the Applicant : Prateek Kedawat, Adv.
For the RoC : Pooja Singh, JTA

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner.
Ms. Pooja Singh, JTA appearing on advance notice on behalf of RoC, Jaipur.
Copy of the Petition be served to RoC, Jaipur. Reply, if any, may be filed within
2 weeks with an advance copy to the opposite counsel. List the matter on
07.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024